

MR. SPEAKER : Mr. Chidambaram, do not read anything. You mention your point in one minute.

SHRI P. CHIDAMBARAM : Sir, it says,

"you shut off the tape recorder. I will tell you something. You talk of this highly moral value-based Government. Do you know they have tapped all my phones. Not just that, they have bugged even the rooms. I have checked it out with the de-bugger "

(Interruptions)

This is the statement of a senior leader of the Janata Dal. You should call the Home Minister. *(Interruptions)*

Please see this.....*(Interruptions)*

MR. SPEAKER : Please go back to your seat.

SHRI P. CHIDAMBARAM : Let the Home Minister come, let the Minister for Telecommunications come. *(Interruptions)*

MR. SPEAKER : I am to hear the Government on this issue.

(Interruptions)

MR. SPEAKER: You have raised the issue. Please sit down.

SHRI P. CHIDAMBARAM: Where is the Prime Minister?

MR. SPEAKER : Do you want to hear the Minister or not?

SHRI P. CHIDAMBARAM: Only the Home Minister can answer. No body else can answer. Where is the Home Minister? *(Interruptions)*

SHRI JANARDHANA POOJARY (Mangalore) : It is not a question between the Government and one M.P. It is a question of fundamental right of the citizen to privacy of communication. When the telephone is tapped, when there is bugging of the residence, it is a nefarious act of the Government. It is a very serious matter. Where is the Prime Minister? *(Interruptions)*

[Translation]

MR. SPEAKER : Please be seated.

(Interruptions)

MR. SPEAKER : Please sit down, I have received notices regarding the issue raised by Shri Sathe. I have received notice for Privilege Motion, Calling Attention as well as a notice under Rule 193. These notices are under consideration and I shall let you know about them.

[English]

MR. SPEAKER : Now papers to be laid. Shri Arun Kumar Nehru.

12.12 hrs.

PAPERS LAID ON THE TABLE

Review on the working of and Annual Report of Export Credit Guarantee Corporation of India Ltd. Bombay for 1988-89

THE MINISTER OF COMMERCE AND TOURISM (SHRI ARUN KUMAR NEHRU) : I beg to lay on the Table—

A copy each of the following papers (Hindi and English versions) under subsection (1) of section 619A of the Companies Act, 1956 :—

- (i) Review by the Government on the working of the Export Credit Guarantee Corporation of India Limited, Bombay, for the year 1988-89.

RE: ALLEGED TAPPING OF TELEPHONES AND BUGGING OF PREMISES OF POLITICIANS—*CONTD.*

[English]

- (ii) Annual Report of the Export Credit Guarantee Corporation of India Limited, Bombay, for the year 1988-89 along with Audited Accounts and comments of the Comptroller and Auditor General thereon.[Placed in Library See No. LT. 620/90]

(Interruptions)

SHRIM.J. AKBAR (Kishanganj) : Where is the Home Minister?

Where is the Prime Minister?

(Interruptions)

Detailed Demand for Grants of Ministry of Parliamentary Affairs for 1990-91

THE MINISTER OF INFORMATION AND BROADCASTING AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI P. UPENDRA) : I beg to lay on the Table—

SHRIVASANT SATHE (Wardha) : They talk of value based politics but this is what they are doing.

(Interruptions)

A copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Parliamentary Affairs for 1990-91. [Placed in Library See No. LT. 621/90]

SHRI P.R. KUMARAMANGALAM (Salem) : We want to hear the Home Minister. Where is the Home Minister?

PROF. P.J. KURIEN (Mavelikara) : We want to hear the Home Minister on this issue.

12.12-1/2 hrs.

(Interruptions)

ASSENT TO BILLS

Your telephone is also tapped.

[English]

(Interruptions)

SECRETARY-GENERAL : Sir, I beg to lay on the Table the following two Bills passed by the Houses of Parliament during the current session and assented to since a report was last made to the House on the 30th March, 1990 :—

[Translation]

SHRIVASANT SATHE : Please call the Home Minister. (Interruptions) Mr. Speaker, Sir even your telephone calls are being tapped. They will not spare you even.

- (1) The Appropriation (Vote on Account) Bill, 1990

(Interruptions)

- (2) The Appropriation Bill, 1990.

SHRI R.N. RAKESH (Chail) : The Prime Minister should resign.

(Interruptions)